

NOTIFICATION No. 60 / 2014

I

In partial modification of the orders issued in High Court's Notification No.58 / 2014, dated 16.04.2014, the following revised orders are issued :

Selvi. S.Malathi, IX Additional Judge (CBI Cases), City Civil Court, Chennai is transferred and posted as I Additional Judge (TADA), City Civil Court, Chennai vice Thiru J.Krishnamoorthy, transferred.

(This cancels the order of transfer and posting issued in respect of Selvi.S.Malathi and order of transfer issued in respect of Thiru R.Dakshinamoorthy, vide Part II in High Court's Notification No.58 / 2014, dated 16.04.2014.)

II

Thiru K.Uthirapathy, Principal District Judge, Ariyalur is transferred and posted as Principal District Judge, Tiruchirappalli vice Thiru P.Velmurugan, transferred.

Ms. T.Krishnavalli, Sessions Judge, Mahalir Neethi Mandram, Fast Track Mahila Court, Kanniyakumari @ Nagercoil is transferred and posted as Principal District Judge, Ariyalur vice Thiru K.Uthirapathy, transferred.

Ms. A.Muthusaratha, Judge, Family Court, Sivagangai is transferred and posted as Sessions Judge, Mahalir Neethi Mandram, Fast Track Mahila Court, Kanniyakumari @ Nagercoil vice Ms.T.Krishnavalli, transferred.

III

The relieving and joining instructions to the aforesaid officers will be issued later.